

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 584 of 1994

Thursday this the 21st day of April, 1994

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. S.KASIPANDIAN, ADMINISTRATIVE MEMBER

C.Sujatha, working as
Acting E.D. Sub Post Master
Chettupuzha, Trichur.Applicant

(By Advocate Mr. P.Ramakrishnan)
Vs.

1. The Senior Supdent. Of Post Offices,
Trichur Division, Trichur.Respondent

(By Advocate Mr. TPM Ibrahim Khan, ACGSC)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that she is
entitled to continue as an Extra Departmental Sub
Post Master, Chettupuzha. There is no basis to think
that her services will be terminated.

2. In O.A. 367/94 we had occasion to notice a
tendency among Extra Departmental Agents to approach
the Tribunal in routine administrative matters without
even moving the department. This attitude cannot be
countenanced.

3. In the instant case applicant has filed
Annexure.A2 representation and hardly before the ink is
dry on the representation, she has approached us. We
do not think that this is a fit case to exercise our
discretionary jurisdiction.

4. Counsel for respondents submits that no injustice will be done to applicant and that the department will not act before examining her grievances.

5. We record the submission. Subject to this the O.A. is dismissed. No costs.

Dated 21st April, 1994.

S.Kamp
S.KASIPANDIAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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